

**No. 11/08/2012-CL-V
Government of India
Ministry of Corporate Affairs**

**5th floor, 'A' Wing, Shastri Bhawan,
Dr. Rajendra Prasad Road, New Delhi
Dated: 29th August, 2012**


CORRIGENDUM

**Sub:- Constitution of a Committee for Reforming the Regulatory Environment
for doing Business in India.**

In continuation of this office O.M. of even number dated 23.08.2012 the undersigned is directed to say that Special Secretary/Additional Secretary of this Ministry shall be the nominee of the Ministry of Corporate Affairs in the Committee for Reforming the Regulatory Environment for doing Business in India.

Further, the name 'Shri Madhu Tandon' referred in the said Committee may be read as "Shri Madhu Kannan, Head Business Development, Tata Sons Limited"

Lastly, Director General & CEO, Indian Institute of Corporate Affairs will be the convenor of the Committee.


**Sanjay Shorey
(Joint Director)**

Copy forwarded for information and necessary action to:

1. Shri M. Damodaran, Former Chairman, SEBI
2. Shri Y.C Deveshwar, Chairman, ITC
3. Shri Ishaat Hussain, Director, Tata Sons Limited
4. Shri K.V. Kamath, Chairman, Infosys
5. Shri Madhu kannan, Head Business Development, Tata Sons Limited
6. Shri Anand Mahindra, Chairman, Mahindra Group
7. Shri Kumar Mangalam Birla, Chairman, Aditya Birla Group
8. Chairman, SEBI or his nominee
9. A representative of Reserve Bank of India
10. Shri R.K. Pachauri, Vice-Chairman, TERI
11. Shri Vijai Sharma, Ex. MoEF Secretary
12. Shri Subas Pani, former Secretary, M/o Rural Development

13. A representative not below the rank of Joint Secretary from M/o Power
14. A representative not below the rank of Joint Secretary from M/o Petroleum
15. A representative not below the rank of Joint Secretary from M/o Highways
16. A representative not below the rank of Joint Secretary from M/o Urban Development
17. A representative not below the rank of Joint Secretary from M/o Commerce & Industry
18. A representative not below the rank of Joint Secretary from M/o Economic Affairs
19. Shri Amitabh Choudhary, CEO, HDFC Standard Life
20. Shri Anil Bharadwaj, Secretary General, FISME
21. Shri P.R. Ramesh, Chairman, Deloitte India
22. DG, IICA
23. PS to Hon'ble Minister of Corporate Affairs
24. PS to Hon'ble Minister of State for Corporate Affairs.
25. Sr. PPS to Secretary/ Special Secretary, Ministry of Corporate Affairs.
26. PPS to Addl. Secretary & Financial Adviser, MCA.
27. PS to Joint Secretary(A), Joint Secretary (R), PS to Joint Secretary (M).
28. All Regional Directors of MCA.
29. All Registrar of Companies.